

# THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated: Guwahati, the 28.03.2023

**NO.HC.XI-09/2022/153/RC** The Hon'ble Gauhati High Court has been pleased to declare 01.04.2023 (Saturday) as a holiday in respect of the subordinate Judiciary of Assam on account of the "**Sensitization Programme on application of Information & Communication Technology (ICT) in Indian Judiciary**" to be held on that day at the KBR Hall of the Cotton University, Guwahati.

The Hon'ble Gauhati High Court has been further pleased to declare **10.06.2023 (2<sup>nd</sup> Saturday)** as a Court working day in lieu of **01.04.2023** in respect of the subordinate Judiciary of Assam.

By order,  
Sd/- R. A. Tapadar  
**REGISTRAR (JUDICIAL)**

Memo No.HC.XI-09/2022/154-175/RC Dated, Guwahati, the 28.03.2023

**Copy to:**

1. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Establishment) Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge,  
Kamrup (M)/ Kamrup, Amingaon/ Nagaon/ Morigaon/ Golaghat/ Jorhat/ Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Udalguri/ Bongaigaon/ Barpeta/ Nalbari/ Dhubri/ Goalpara/ Baksa/ Hailakandi/ Karimganj/ Cachar, Silchar/ Chirang/ Dima Hasao/ Karbi Anglong/ Kokrajhar/ Hojai/Charaideo/South Salmara Manckachar/Majuli/Biswanath/Bajali.  
(He/She is requested to publish this notifications among the Bar association, Lawyers association & Advocates associations for information)
4. The Member, MACT, Guwahati (No. 1/No. 2/No. 3)/ Nalbari/ Barpeta/ Goalpara/Dhubri/Cachar, Silchar/Nagaon/ Sonitpur, Tezpur/ Kamrup, Amingaon.
5. Principal Judge, Family Court, Guwahati (No. 1/No. 2 & 3)/ Barpeta/ Cachar, Silchar/ Dhubri/ Nalbari.
6. Presiding Officer, Industrial Tribunal, Dibrugarh/ Guwahati/ Cachar, Silchar.

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7. Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. Special Judge, Assam, Guwahati.
9. Special Judge, CBI & NIA Court, Assam, Guwahati.
10. Special Judge, CBI Addl. Court (No. 1/ No. 2/ No. 3), Chandmari, Guwahati-3.
11. Judge, Designated Court, Guwahati.
12. The Joint Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
13. The Chief Judicial Magistrate,  
Kamrup (M)/ Kamrup, Amingaon/ Nagaon/ Morigaon/ Golaghat/ Jorhat/ Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur, Tezpur/ Darrang, Mangaldoi/ Udalguri/ Bongaigaon/ Barpeta/ Nalbari/ Dhubri/ Goalpara/ Baksa/ Hailakandi/ Karimganj/ Cachar, Silchar/ Chirang/ Dima Hasao/ Karbi Anglong/ Kokrajhar/Hojai/Charaideo/ South Salmara Manckachar/Majuli/Biswanath/Bajali.
14. The Deputy Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
15. The Asstt. Registrar, (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
17. The Secretary General, Gauhati High Court Bar Association, Guwahati.
18. The Secretary, All Assam Lawyers' Association, Guwahati.
19. The Secretary, Gauhati High Court Advocates' Association, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
21. The C.A. to the Registrar (Judicial), Gauhati High Court, Guwahati.
22. The High Court Notice Board.

R. A. Teopada  
28.03.23

**REGISTRAR (JUDICIAL)**